

giving a chance for this House to express itself in regard to this particular matter that is agitating all the people in Punjab pertaining to the threatened fast of Sant Fateh Singh in regard to the demand for a Punjabi Suba. It is in the interests of the country as a whole and this Government in particular that they should take the earliest possible opportunity in this House to have a discussion at least for one day, and then ascertain the views of the people as reflected in this House also.

श्री बूटा सिंह : अध्यक्ष महोदय, मैं इस सिलसिले में कुछ प्रश्न करना चाहता हूँ ।

अध्यक्ष महोदय : यह तो गवर्नमेंट ने कनसिडर करवा है । माननीय सदस्य ने गवर्नमेंट को कहा है । वह इस को कनसिडर करेगा ।

12.32 hrs.

BUSINESS ADVISORY COMMITTEE  
—contd.

THIRTY-NINTH REPORT—contd.

Shri Daji (Indore): Sir, I want to say a word about the motion that has just been moved. Only two hours have been set apart for the discussion of oil policy. If the discussion is to be in anyway fruitful, more time should be allowed for that. Two hours for oil policy will not give even five to seven minutes to each Member. Even important groups will not be able to speak. Therefore, at least four hours should be the minimum that would be required for discussing the oil policy. Otherwise, the discussion will not be fruitful.

Shri Satya Narayan Sinha: The time has been decided by the Business Advisory Committee. I have no objection if the House wants to extend the time.

Mr. Speaker: I am told that the

allotment for the discussion of oil policy is not here.

An hon. Member: It is for Thursday. Is that not here?

Mr. Speaker: It does not contain the time for oil policy.

श्री बूटा सिंह : अध्यक्ष महोदय मैं इसी प्रश्न के बारे में प्रश्न करना चाहता हूँ । जैसा कि आचार्य रंगा ने कहा है, यह बहुत महत्वपूर्ण विषय है । मिनिस्टर साहब ने इस विषय का प्रोग्राम एराउन्ड किया है । हम चाहते हैं कि अगर आप इजाजत दें, तो आज ही इस के बारे में थोड़ा सा चर्चा हो जाये । अगर आप इस की इजाजत दें, तो आप की बहुत मेहरबानी होगी ।

अध्यक्ष महोदय : मेम्बर साहब जानते हैं कि अगर कोई डिस्कशन रख करना हो, तो उस के लिए नोटिस देना पड़ता है । अगर मेरे सामने कोई बाकायदा नोटिस हो, तो मैं उस को देख सकता हूँ । वरिष्ठ किसी नोटिस के कोई डिस्कशन करना हो सकता है ? श्री रंगा ने गवर्नमेंट को कहा है । या तो गवर्नमेंट खुद यह डिस्कशन लाये और या कोई मेम्बर साहब नोटिस दें । इस दोनों में से एक बात होनी चाहिए । मैं अपने आप कभी कोई डिस्कशन सा सकता हूँ ?

श्री बूटा सिंह : आप हमारी तरफ से गवर्नमेंट को रिक्वेस्ट करें ।

Shri Satya Narayan Sinha: Government will consider the suggestion which has been made.

श्री इकबाल सिंह (फ़ीरोज़पुर)

अध्यक्ष महोदय, मिनिस्टर साहब ने बहुत अच्छे माहौल में प्रपोज की है । माननीय सदस्य इस प्रपोज के अमर को रखने दें । इन वक्त हमारे मुँक पर हमला हो रहा है और सड़कें ही रही हैं । इतिहास माननीय सदस्य को सारी बातों को सोच कर बाहर

[श्री रफ़वाल सिंह]

करनी चाहिए। आखिर हमारा मुल्क सब  
उं बढ़ा है। माननीय सदस्य इस माहौल  
। खराब क्यों करना चाहते हैं ?  
(Interruptions).

श्री बपू सिंह : माननीय सदस्य को  
बुझा है कि हम उस माहौल को खराब  
करना चाहते हैं। हम माहौल को खराब  
नहीं करना चाहते हैं। यह तो उन के मन  
में है कि हम माहौल को खराब करना चाहते  
हैं। हम तो माहौल को बेहतर बनाना चाहते  
हैं। (Interruptions)

Mr. Speaker: The question is:

"That this House agrees with  
the Thirty-ninth Report of the  
Business Advisory Committee  
presented to the House on the 3rd  
September, 1965."

The motion was adopted.

12.34 hrs.

ALIGARH MUSLIM UNIVERSITY  
(AMENDMENT) BILL—contd.

Mr. Speaker: The House will now  
resume consideration of the following  
motion moved by Shri M. C. Chagla  
on the 3rd September, 1965, namely:

"That the Bill further to amend  
the Aligarh Muslim University  
Act, 1920, be passed."

श्री यशपाल सिंह (कैरना) : अध्यक्ष  
महोदय, मैं आप से क्षमा चाहता हूँ कि मेरी  
किसी एजेंडेगन की वजह से हाउस को  
तकलीफ पहुंची। मैं बिल्कुल नया आदमी  
हूँ। आप ने मुझे सत्रह बडेँ पृष्ठी बुला लिया।  
मेरा इपाल यह था कि.....

अध्यक्ष महोदय : प्राइंर, प्राइंर।  
माननीय सदस्य जरा ठहर जायें।

Shri Raghunath Singh (Varanasi):  
Sir, again the Minister of Parliamen-

tary Affairs is here, away from his  
seat.

The Minister of Communications  
and Parliamentary Affairs (Shri Satya  
Narayan Sinha): He has raised a  
point and I would like to reply to it

Shri Raghunath Singh: He is not in  
his seat. He cannot speak

Shri Satya Narayan Sinha: I can  
speak from anywhere.

Mr. Speaker: Order, order.

The Minister of Education (Shri M.  
C. Chagla): Sir, the matter has been  
discussed at very great length. So,  
some time-limit should be fixed. I  
submit that I have to leave for New  
York this afternoon, and I shall be  
very grateful to this House. . . .

Mr. Speaker: One hour may be  
enough, I think.

Shri M. C. Chagla: I thought half-  
an-hour would be sufficient. I has  
been discussed three hours. I would  
not take more than two minutes.

Mr. Speaker: Whatever the time  
that was allotted has been spent and  
I have allowed every opportunity to  
everyone that I should conceive of.

श्री यशपाल सिंह : अध्यक्ष महोदय, मुझे  
बीस मिनट मिलने चाहिए।

Shri M. C. Chagla: I would not  
take more than two minutes to reply.  
I do not want to say anything more.

Mr. Speaker: One hour should be  
enough. Those who have already  
spoken should not try to speak. Be-  
cause Mr. Yashpal Singh had a griev-  
ance that he was not allowed to reply,  
I have called him first. He will have  
10 minutes.

Shri Satya Narayan Sinha: May I  
say a word, Sir? Twice or thrice it  
has happened—today also it has hap-